

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015
APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015
AND
APPEAL NO. 12 OF 2016

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava
Mr. Shubham Arya for R-1

Mr. R.B. Sharma for R-15

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava
Mr. Shubham Arya for R-1

Mr. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd.

.... **Appellant(s)**

Vs.

Gujarat Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Sanjana Dua
Ms. Suparna Srivastava
Mr. Shubham Arya for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **18.12.2017.**

(I. J. Kapoor)
Technical Member

ts/ss

(Justice Ranjana P. Desai)
Chairperson